

fell down, the rates of ration allowance were reduced accordingly.

Oil Exploration

*1194. **Shri Dabhi:** Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Starred Question No. 187 on the 23rd February, 1956 and state:

(a) the progress made so far in seismic investigations in locating mineral oil near Cambay (District Kaira); and

(b) the phased programme for drilling operations in this area?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) The results of seismic investigation in the Cambay region indicate that there is a "structural high" near Paldi about 4 miles north of Cambay. The thickness of sedimentary rocks in this area, as inferred from the seismic reflection, may be of the order of 8000 ft.

(b) It is proposed to carry out structural drilling to depths of about 4000 to 5000 ft. in selected places within this area to obtain stratigraphic information. If the drill-holes indicate the existence of larger thickness of Tertiary sediments or reveal the presence of oil and gas, deep drilling will be taken up.

छावनी बोर्ड

*११६५. **श्री भक्त बर्दान :** क्या प्रति-रक्षा मंत्री १२ अप्रैल, १९५६ के तारांकित प्रश्न संख्या १४१२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) बाईस छावनी बोर्डों में से उन छावनी बोर्डों के नाम क्या हैं जिनके बारे में तदर्थ समितियों की सिफारिशों पर अन्तिम निर्णय नहीं किया गया है ;

(ख) किन किन बोर्डों के बारे में इस बीच अन्तिम निर्णय कर लिया गया है; और

(ग) क्या तदर्थ समितियों की सिफारिशों और उनके बारे में सरकार द्वारा किये गये निर्णयों की एक प्रति सभा-पटल पर रखी जायेगी?

प्रतिरक्षा संगठन मंत्री (श्री त्यागी):

(क) इलाहाबाद, फैजाबाद, झांसी, लैंसडाउन, सखनऊ, नसीराबाद, रानीखेत, सागर,

सेण्ट थामस माऊंट एवं पल्लावरम्, पंचमढ़ी, दीनापुर और भम्बाला ।

(ख) बैरकपुर, आगरा, श्रीरंगाबाद बरेली, देवलाही, कम्पती, किर्की, पूना, वेलगांव और मेरठ ।

(ग) इन १० छावनीयों के विषय में तदर्थ कमेटी की सिफारिशों और सरकार द्वारा किये गये निर्णयों के संक्षिप्त विवरण सभा क पटल पर रख दिये गये हैं [बेसिचे परिशिष्ट ७, अनुबन्ध संख्या २१]

University Grants Commission

*1196. **Shri Krishnacharya Joshi:** Will the Minister of Education be pleased to state:

(a) the main activities of the University Grants Commission during 1955-56; and

(b) the amounts sanctioned by it to the various Universities during the same period?

The Deputy Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix VII, annexure No. 22].

Central Leather Research Institute

*1197. { **Shri D. C. Sharma:**
Shri K. C. Sodhia:

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the extent to which the research conducted in the Central Leather Research Institute, Madras was applied to practical use by the Central Government or by any State Government; and

(b) the extent to which these findings were advertised for the use of the general public?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix VII, Annexure No. 23].

Merit Scholarships

*1198. { **Shri Ram Krishan:**
Shri Bheekha Bhai:

Will the Minister of Education be pleased to state the total amount of merit scholarships, given to various public schools during 1955-56 School-wise?

The Deputy Minister of Education (Dr. M. M. Das): A statement giving the required information is laid on the Table of the House. [See Appendix VII, Annexure No. 24].

Asian African Students Conference

*1199. **Shri R. P. Garg:** Will the Minister of Education be pleased to state:

(a) whether Government are aware that a meeting of the Asian-African Students Conference delegation leaders at Bandung on 31st May, 1956 was adjourned by the Chairman, because two rival delegations claimed leadership of the Indian delegation;

(b) if so, how did the Government give permission to two different persons claiming the leadership of the Indian delegation to go to Bandung;

(c) whether the Indian delegation to the Asian-African Students Conference at Bandung have the recognition of the Government or such a recognition was not necessary;

(d) the procedure followed for sending student delegations to foreign countries; and

(e) whether Government exercise any discretion in selecting student delegations?

The Deputy Minister of Education (Dr. M. M. Das): (a) According to Government's information the Conference was adjourned due to dispute over delegates' credentials and other procedural matters.

(b) and (c). The Conference was an unofficial one and the Government of India were concerned only to the extent of granting passport facilities to the delegates and observers.

(d) and (e). A statement is laid on the Table of the Lok Sabha. [See Appendix VII, Annexure No. 25].

New Gold Reefs

*1200. { **Shri Sadhan Gupta:**
Shri B. N. Roy:

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether new gold reefs have been discovered in the Kolar gold fields; and

(b) if so, the probable amount of deposits of gold therein?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). No new reefs have been discovered within the last 5 years.

A statement giving the required information is laid on the Table of the House. [See Appendix VII, Annexure No. 26].

Electoral Rolls in Tripura

*1201. { **Shri Dasaratha Deb:**
Shri Biren Dutt:

Will the Minister of Law be pleased to state:

(a) whether the displaced persons will be included in the electoral rolls in Tripura for the coming General Election;

(b) when the enrolment will begin; and

(c) how long it will take to complete?

The Minister of Legal Affairs (Shri Pataaskar): (a) The question whether and how the displaced persons who will be registering themselves as citizens under the Citizenship Rules, 1956, could be included in the electoral rolls for the various constituencies for the coming general elections is under the active consideration of Government.

(b) and (c). This will depend on the decision on the question referred to at (a) above.

Diamond Mines

*1202. **Shri D. C. Sharma:** Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Starred Question No. 1962 on the 20th September 1955 and state whether Government have surveyed other areas where diamonds are likely to be found?

The Minister of Natural Resources (Shri K. D. Malaviya): Yes Sir. Surveys were carried out in the "pipe" area at Majgawan, Vindhya Pradesh; between Majgawan and Kalinjhar in U. P.; around Wajrakarur in Anantapur District, Andhra; near Mogilipenta in the Kurnool district, Andhra; and in the Charkhari area of Vindhya Pradesh. More detailed work is necessary in all these areas to establish the yield of the deposits and to determine their workability.

UNESCO National Commissions

*1203. **Shri R. P. Garg:** Will the Minister of Education be pleased to state:

(a) whether Government are aware that the U.N.E.S.C.O. National Commissions of 18 Western Countries have admitted that the image of some Asian countries, including India, as presented to the School Children in Western Countries is badly out of focus;

(b) whether it is a fact that certain authors of history books in Italy have limited the Indian History to the period of British rule only; and

(c) if so, what steps have the Government taken or propose to take individually